

LOK SABHA DEBATES

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LOK SABHA

*Saturday, April 15, 1961/Chaitra 25,
1883 (Saka).*

*The Lok Sabha met at Eleven of the
Clock.*

[MR. SPEAKER in the Chair]

Mr. Speaker: There is no question hour today.

Shri T. B. Vittal Rao (Khammam): It is very unfortunate.

Mr. Speaker: That is why we have no quorum.

Shri C. D. Pande (Naini Tal): That is the most interesting hour.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ESSENTIAL COM- MODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—

- (i) The Rajasthan Rice (Export Control) Order, 1961 published in Notification No. G.S.R. 472 dated the 4th April, 1961. [Placed in Library. See No. LT-2840/61].
- (ii) Notification No. G.S.R. 503, dated the 5th April, 1961 rescinding—
 - (a) The Bombay Wheat (Movement Control) Order, 1956;

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- (b) The Inter-Zonal Wheat Movement Control, 1957; Order,
- (c) The Wheat (South Zone Export Control) Order, 1958; Order,
- (d) The West Bengal Wheat (Export Control) Order, 1958; Order,
- (e) The Delhi (Restriction on Import of Wheat Atta) Order, 1959; and
- (f) The Delhi Wheat and Wheat Products (Export Control) Order, 1959. [Placed in Library. See No. LT-2841/61].
- (iii) The Manipur Food grains (Movement) Control Amendment Order, 1961 published in Notification No. G.S.R. 504 dated the 5th April, 1961. [Placed in Library. See No. LT-2842/61].
- (iv) The Bihar Foodgrains (Movement Control) Amendment Order, 1961 published in Notification No. G.S.R. 505, dated the 5th April, 1961. [Placed in Library. See No. LT-2843/61].
- (v) The Uttar Pradesh Foodgrains (Restrictions on Border Movement) Amendment Order, 1961, published in Notification No. G.S.R. 506, dated the 5th April, 1961. [Placed in Library. See No. LT-2844/61].
- (vi) The Rajasthan Foodgrains (Restrictions on Border Movement) Amendment Order,

[Shri A. M. Thomas]

1961 published in Notification No. G.S.R. 507, dated the 5th April, 1961. [Placed in Library. See No. LT-2845/61].

- (vii) The Madhya Pradesh Foodgrains (Restrictions on Border Movement) Second Amendment Order, 1961 published in Notification No. G.S.R. 508, dated the 5th April, 1961. [Placed in Library. See No. LT-2846/61].
- (viii) Notification No. G.S.R. 509, dated the 5th April, 1961 cancelling the Assam Wheat and Wheat Products (Export) Control Order, 1959. [Placed in Library. See No. LT-2847/61].
- (ix) Notification No. G.S.R. 510 dated the 5th April, 1961 cancelling the West Bengal Wheat or Wheat Products (Restrictions on Rail Bookings) Order, 1959. [Placed in Library. See LT-2848/61].
- (x) The Madhya Pradesh Roller Mills (Regulation of Use of Wheat) Order, 1961 published in Notification No. G.S.R. 511 dated the 6th April, 1961. [Placed in Library. See No. LT-2849/61].
- (xi) The Bihar Foodgrains (Movement Control) Second Amendment Order, 1961 published in Notification No. G.S.R. 512 dated the 10th April, 1961. [Placed in Library. See No. LT-2850/61].

11.03 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to

announce that Government Business in this House for the week commencing 17th April, 1961, will consist of:—

- (1) Further discussion and voting of Demands for Grants relating to the Ministry of Food and Agriculture.
- (2) Discussion and voting of Demands for Grants relating to the Ministry of Finance.
- (3) Submission of the outstanding Demands for Grants to the vote of the House.
- (4) Consideration and passing of—
The Finance Bill, 1961.

The Medicinal and Toilet Preparations (Excise Duties) Amendment Bill, 1961.

The Marking of Heavy Packages (Amendment) Bill, 1960.

Shri T. B. Vittal Rao (Khammam): What about the discussion on the Demands for Grants of the Department of Parliamentary Affairs?

Shri Satya Narayan Sinha: The Committee did not suggest it. If you like, we may discuss it along with the Ministry of Finance.

Mr. Speaker: That is true. If we pursue this course, it will be much better, instead of discussing all the departments and Ministries every year. Further, there is no time, however much we may go on extending the time. Some time back we started with 60 hours. Now we have increased it to 130 hours. I am requesting the hon. Minister of Parliamentary Affairs that, God willing, next time two days may be allotted for the Ministry of Commerce and Industry. Even then, we may not be able to satisfy all hon. Members here who want to participate. Therefore, the only course is to ap-